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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid. Shri Meena.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri Pranab Mukherjee, I beg to lay on the Table a Statement (Hindi and English versions) on Quarterly review of the trends in receipts and expenditure in relation to the Budget for the third quarter of the financial year 2008-2009 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

(Placed in Library, See No. LT – 645/15/09)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (1) G.S.R. 531(E) published in Gazette of India dated the 16th July, 2009 containing order regarding imposition of stock-holding and turnover limits on sugar as well as khandsari sugar for a further period of six months.
- (2) G.S.R. 528(E) published in Gazette of India dated the 16th July, 2009 making certain further amendments in the five orders, mentioned therein.
- (3) G.S.R. 529(E) published in Gazette of India dated the 16th July, 2009 making certain further amendments in the two orders, mentioned therein.
- (4) G.S.R. 530(E) published in Gazette of India dated the 16th July, 2009 making certain further amendments in the four orders, mentioned therein.

(Placed in Library, See No. LT – 646/15/09)

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2007-2008.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati, New Delhi, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 647/15/09)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Projects Construction Corporation Limited and the Ministry of Water Resources for the year 2009-2010.

(Placed in Library, See No. LT – 648/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table:-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT – 649/15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the

year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Technology Development Board, New Delhi, for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT – 650/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): I beg to lay on the Table:-

(1) A copy of the Indo-Tibetan Border Police Force, Assistant Sub-Inspector (Stenographer) Group 'C' posts Recruitment (Amendment) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 518(E) in Gazette of India dated the 14th July, 2009 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library, See No. LT – 651/15/09)

(2) A copy of the Notification No. S.O. 1525(E) (Hindi and English versions) published in Gazette of India dated the 22nd June, 2009 containing order so as to add that the Communist Party of India (Maoist) and all its formations and front organisations as terrorist organisation in the Schedule to the Unlawful Activities (Prevention) Act, 1967 issued under sub-section (1) of Section 35 of the said Act.

(Placed in Library, See No. LT – 652/15/09)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): On behalf of Prof. K.V. Thomas, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Goa Meat Complex Limited, Panaji, for the year 2006-2007.

(ii) Annual Report of the Goa Meat Complex Limited, Panaji, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT – 653/15/09)

(b) (i) Review by the Government of the working of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 2007-2008.

(ii) Annual Report of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT – 654/15/09)

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy of the Protection of Plant Varieties and Farmers Rights (Criteria for Distinctiveness, Uniformity and Stability for Registration) Regulations, 2009 (Hindi and English versions) published in Notification No. G.S.R.452(E) in Gazette of India dated the 30th June, 2009 under section 97 of the Protection of Plant Varieties and Farmers' Rights Act, 2001.

(Placed in Library, See No. LT – 655/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 656/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

- (1) S.O. 1407(E) published in Gazette of India dated the 5th June, 2009 regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 37 (Morabazar-Khaloighuguti Section) in the State of Assam.
- (2) S.O. 1499(E) and S.O. 1500(E) published in Gazette of India dated the 17th June, 2009 regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of different stretches of National Highway No. 215 (Rimuli-Rajamunda Section) in the State of Orissa.
- (3) S.O. 1742(E) published in Gazette of India dated the 14th July, 2009 regarding rates of fee to be recovered from the users of four laned stretch of National Highway No. 7 (Kadthal-Armur Section) in the State of Andhra Pradesh.

(Placed in Library, See No. LT – 657/15/09)
